

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 34 OF 2017 &  
IA NOS. 403 & 487 OF 2017**

**Dated: 23<sup>rd</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s Suryachakra Power Corporation Ltd. .... Appellant(s)**

**Vs.**

**Electricity Department; A&N Administration & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Rakesh Khanna, Sr. Adv.  
Ms. Ruchi Sindhwani  
Ms. Megha Bharara for A&N Admn.

Mr. Varun Pathak for R-3

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **4-4-2019**.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

Tpd/kt